



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-041/NCLAT/CHN BEN/2026

Dated: 24th March 2026

NOTICE

Please take notice that the next date of hearing in the following matter of Chennai Bench is **27.04.2026**.

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 97/2026	V. Venkata Sivakumar Erstwhile Liquidator of The Jeypore Sugar Co. Ltd Vs Rakesh Sharma Chairman & Managing Director, IDBI Bank Ltd & Anr.	Mr. V Venkata Sivakumar	

By order of Hon'ble Member (Judicial)

Chennai Bench

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